

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीयकंपनीविधिअधिकरण
CUTTACK BENCH
कटकखंडपीठ

ORDER SHEET OF THE HEARING ON 12th SEPTEMBER, 2023, 10:30 A.M.
CP (CAA) No. 8/CB/2022

Coram : 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

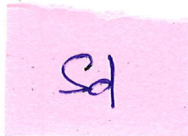
Name of the Company	Manisha Agro Industries Pvt. Ltd.
Under Section	230-232

For Petitioner (s) CS, Mr. Rahul Agarwal, For Applicant

For Respondent (s) CP, Mr. Ujjwal Kumar, ROC-cum-OL, Odisha

ORDER

Ld. Counsel Mr. Rahul Agarwal is appearing for the petitioner. At the request of the petitioner counsel, list the matter by 17.10.2023.



Shri Kaushalendra Kumar Singh
Member (Technical)



P. Mohan Raj
Member (Judicial)